

two sites, viz extension of Tarapur and Bhima, and in Goa, one site Lohem, have been studied by the Committee in detail, in addition to some other sites were only preliminary investigations were carried out

(c) The Committee's Report on the Western Region (excluding Goa) has been received. As regards Goa, a separate report is under preparation by the Committee. The main findings of the Committee, which is an internal body set up to assist Government in its decision making, are under examination

Loading of Coal Wagons at N.C.D.C. Singrauli coal fields

1353 SHRI RANA BAHADUR SINGH: Will the Minister of ENERGY be pleased to state

(a) whether loading of coal wagons at the N.C.D.C. Singrauli coal fields is done on a contract basis;

(b) whether this practice leads to an inordinate exploitation of workers by contractors who make huge profits;

(c) whether this practice leads to unemployment of loaders upto 20 days a month; and

(d) if so, the steps proposed to remedy the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) A part of the loading of coal in the Singrauli coalfield is being done on a contract basis.

(b) No, Sir.

(c) No, Sir. Loaders are idle only on the few occasions when wagons are not supplied by the Railways.

(d) It is proposed to abolish the contract system in stages.

Over Time Allowance to Security Guards of Gorbi Collieries of N.C.D.C.

1354. SHRI RANA BAHADUR SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether Government have taken any decision on the representation of the security guards of the Gorbi Collieries of N.C.D.C. in Singrauli regarding payment of overtime allowance;

(b) if so, the decision taken thereon; and

(c) if not, the time by which the decision is expected to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b) Overtime allowance is being paid to the Security Guards at the Borbi Project of National Coal Development Corporation

(c) Does not arise

Supply of Coal by N.C.D.C. Coal Fields to Birla Firm at Renukoot

1355 SHRI RANA BAHADUR SINGH: Will the Minister of ENERGY be pleased to state

(a) whether large scale supply of coal has been made by N.C.D.C. coal fields at Singrauli to Birla firm at Renukoot where the metering device was out of order;

(b) how was the quantity of coal supplied assessed; and

(c) the steps proposed to be taken to prevent loss to Government in such cases of metering device going out of order?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a)